

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 28<sup>th</sup> August, 2021**

**No.132/A** : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table with a direction to join their assignment with immediate effect:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Mr. Peeyush Kumar, Principal Judge, Family Court, Ranchi [UOT PD]-, Chaibasa]	Principal District & Sessions Judge, Dumka
02.	Mr. Rajendra Bahadur Pal, Presiding Officer, Labour Court, Deoghar	Principal District & Sessions Judge, Lohardaga
03.	Mr. Mahendra Prasad, Secretary, Jharkhand Legislative Assembly, Ranchi	Principal District & Sessions Judge, Simdega
04.	Mr. Om Prakash Pandey No. 2, Presiding Officer, Labour Court, Bokaro	Principal District & Sessions Judge, Jamtara
05.	Mr. Satya Prakash No. 2, Principal Judge, Family Court, Dhanbad	Principal District & Sessions Judge, Khunti

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

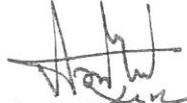
**Memo. No. 3118 /Apptt. Dated Ranchi, the 28<sup>th</sup> August, 2021**  
**File No. XIX(4)/1/10/ Apptt**

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. 3119 /Apptt. Dated Ranchi, the 28<sup>th</sup> August, 2021**  
**File No. XIX(4)/1/10/ Apptt**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / The Judicial Commissioner, Ranchi/ the Principal District & Sessions Judges, Chaibasa, Dumka, Deoghar, Lohardaga, Simdega, Bokaro, Jamtara, Dhanbad & Khunti for information and needful and the Officers concerned..

  
Registrar General 28.8.21

**NOTIFICATION**  
**THE 28<sup>th</sup> August, 2021**

**No. 133 / A :** The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Mr. Sanjay Kumar No. 1, Member Secretary, SCMS, Jharkhand High Court, Ranchi
2.	Mr. Anil Kumar Mishra No. 2, District & Additional Sessions Judge, Deoghar (under order of transfer to Garhwa)
3.	Mr. Martand Pratap Mishra, Additional Judicial Commissioner, Ranchi
4.	Mr. Rama Shanker Singh, District & Additional Sessions Judge, Koderma (UOT to Giridih)
5.	Mr. Shambhu Lal Shaw, District & Additional Sessions Judge, Garhwa (Under order of transfer to Ranchi)
6.	Mr. Kaushal Kishore Jha No. 2, District & Additional Session Judge, Hazaribagh [UOT to Joint Registrar (Estb.) Jharkhand High Court, Ranchi]
7.	Md. Taufiqul Hassan, District & Additional Sessions Judge, Daltonganj
8	Mr. Rajkamal Mishra, posted OSD (Judicial) to H.E the Governor of Jharkhand

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General  
28<sup>th</sup> August, 2021

**Memo. No. 3120/Apptt.**  
**File No. XIX(4)/Pro/ Apptt**

Dated Ranchi, the

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

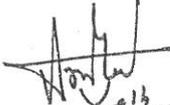
**Memo. No. 3121/Apptt.**

Dated Ranchi, the 28<sup>th</sup> August, 2021

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi & the officers concerned for information and needful.

Further, the officers mentioned at Sl. No. 1 & 8 are hereby directed to continue in their present assignment.

The officer mentioned at sl. No. 6 is directed to join his assignment as per Notification no. 90/A dated 05<sup>th</sup> April, 2021 i.e. Joint Registrar (Estb.) Jharkhand High Court, Ranchi. After performing his duties at his present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11<sup>th</sup> September, 2021 and is directed to join his new assignments after the National Lok Adalat and latest by 15<sup>th</sup> September, 2021.

  
Registrar General 28.8.21

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 28<sup>th</sup> August, 2021**

**No. 134 /A :** In partial modification to this Courts notification no. 78/A dated 27th March, 2021, the following Officers[Under orders of Transfer or in administrative exigency] of the rank of District Judges named in Column No.2 of the table given below are transferred and posted at the places, as mentioned in Column No.3 of the table:-

Sl No.	Name of the Officer with present place of posting	New place of posting on transfer or otherwise
1.	2.	3.
1.	Mr. Pawan Kumar, District & Additional Sessions Judge, Dumka (UOT Chaibasa)	District & Additional Sessions Judge, Bokaro
2.	Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Giridih (UOT Chatra)	District & Additional Sessions Judge, Bermo at Tenughat
3.	Mr. Vinod Kumar Singh, District & Additional Sessions Judge, Giridih (UOT Deoghar)	District & Additional Sessions Judge, Daltonganj
4.	Mr. Ravi Shankar Mishra, District & Additional Sessions Judge, Chaibasa (UOT Deoghar)	District & Additional Sessions Judge, Jamshedpur
5.	Mr. Choudhary Ahsan Moiz, District & Additional Sessions Judge, Lohardaga (UOT Jamshedpur)	District & Additional Sessions Judge, Ghatshila
6.	Mr. Kamlesh Kumar Shukla, District & Additional Sessions Judge, Sahebganj (UOT Jamshedpur)	District & Additional Sessions Judge, Ghatshila
7.	Mr. Ghulam Haidar, District & Additional Sessions Judge, (UOT) Jamtara	District & Additional Sessions Judge, Koderma
8.	Mr. Srish Dutta Tripathi, District & Additional Sessions Judge, Chatra (UOT Seraikella)	District & Additional Sessions Judge, Jamtara
9.	Mr. Ajit Kumar Singh, District & Additional Sessions Judge, Jamshedpur (UOT Jamtara)	District & Additional Sessions judge, Seraikella
10.	Mr. Ram Bachan Singh, District & Additional Sessions Judge, Jamshedpur (Ghatsila) (UOT Lohardaga)	District & Additional Sessions judge, Simdega
11.	Mr. Avinash Kumar Dubey, District & Additional Sessions Judge, Dhanbad (UOT Rajmahal)	District & Additional Sessions judge, Sahebganj
12.	Mr. Rajesh Kumar No. 1, District & Additional Sessions Judge, Khunti (UOT Daltonganj)	Services placed separately before the State Government
13.	Mr. Onkar Nath Choudhary, Dist. & Addl. Sessions Judge, Chaibasa (UOT Deoghar)	Services placed separately before the State Government

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

**Memo No. 3122 / Apptt. \_\_\_\_\_ Dated Ranchi, the 28<sup>th</sup> August, 2021**  
**File No. XIX(11)/01/2015/ Apptt**

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

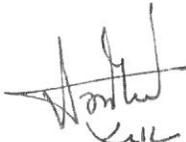
**Memo No. 3123 / Apptt. \_\_\_\_\_ Dated Ranchi, the 28<sup>th</sup> August, 2021**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi

/ All the concerned Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi and the Officers concerned for information and needful.

Further, it is directed that all the above-mentioned officers shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021.

The prayer made by officer mentioned at sl. no. 9 is allowed and accordingly, he will not be entitled for disturbance allowance.

  
28/8/21  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 28<sup>th</sup> August, 2021**

**No\_135/A:** In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table given below:-

Sl.No.	Name of the officers with designation and present place of posting (with Judgeship/Department).	Name of the District
1	2	3
1.	Ms. Divya Mishra, Civil Judge(Sr. Div.)-cum-JM, Ranchi [Under orders of transfer and posting at Bokaro as Civil Judge (Sr. Division)]	Bokaro
2.	Laxmikant, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Chatra	Chatra
3.	Mr. Sanjiv Kumar Verma, Chief Judicial Magistrate, Chatra [Under orders of transfer and posting at Deoghar as Civil Judge (Sr. Division)]	Deoghar
4.	Mr. Sanjay Kumar Singh No. III, CJM, Godda [Under orders of transfer and posting at Dhanbad as Civil Judge (Sr. Division)]	Dhanbad
5.	Mr. Dharmendra Kumar Singh, C.J.M., Ramgarh [Under orders of transfer and posting at Dumka as Civil Judge (Sr. Division)]	Dumka
6.	Mr. Santosh Anand Prasad, Deputy Secretary, JHALSA, Ranchi [Under orders of transfer and posting at Garhwa as Civil Judge (Sr. Division)]	Garhwa
7.	Mr. Arjun Saw, C.J.M., Dhanbad [Under orders of transfer and posting at Godda as Civil Judge (Sr. Division)]	Godda
8.	Md. Faheem Kirmani, C.J.M., Ranchi [Under orders of transfer and posting at Gumla as Civil Judge (Sr. Division)]	Gumla
9.	Mr. Nishant Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Dumka [Under orders of transfer and posting at Jamshedpur as Civil Judge, Sr. Div.]	Jamshedpur
10.	Mr. Kusheshwar Sinku, Secretary, DLSA, Jamtara	Jamtara
11.	Md. Abdul Naseer, C.J.M., Jamtara [Under orders of transfer and posting at Latehar as Civil Judge Sr. Div.]	Latehar
12.	Mrs. Kusum Kumari, C.J.M., Gumla [Under orders of transfer and posting at Ramgarh as Civil Judge Sr. Div.]	Ramgarh
13.	Mr. Binay Kumar Lal, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Sahebganj [Under orders of transfer and posting at Ranchi as Civil Judge Sr. Div.]	Ranchi
14.	Mr. Sailendra Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Jamtara [Under orders of transfer and posting at Sahebganj as Civil Judge Sr. Div.]	Sahebganj

\*Officers at Sl. No. 1, 2, 7, 10 & 14 will also function as the Additional Chief Judicial Magistrate -cum-Civil Judge(Sr. Div.)-I in the Judgeship concerned.

By order of the Court  
Sd/- Ambuj Nath  
Registrar General

**Memo. No. 3124 /Apptt.**

**Dated Ranchi, the 28<sup>th</sup> August, 2021 XX(4)-01/2011**

Copy forwarded to the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette. the Deputy Commissioner & Superintendent of Police of concerned Districts for information and (communication to the Officers concerned).

Further, it is directed that all the above-mentioned officers shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11<sup>th</sup> September, 2021 and are directed to join their new assignments on or before 15<sup>th</sup> September, 2021.

  
28.8.21  
Registrar General

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

THE 28<sup>th</sup> August, 2021

No. 136 A : The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits triable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with Judgeship) [UOT/UOP/ on promotion, if any]	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
1.	Ms. Divya Mishra, Civil Judge(Sr. Div.)-cum-JM, Ranchi [Under orders of transfer and posting at Bokaro as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Bokaro c) Bokaro	S.C.C. powers of Rs.1500/- within the local limits of Bokaro Munsifi
2.	Mr. Binod Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Gumla [Under orders of transfer and posting at Chaibasa as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Chaibasa c) Chaibasa	S.C.C. powers of Rs.1500/- within the local limits of Chaibasa Munsifi
3.	Mr. Nirupam Kumar, CJM, Daltonganj	a) Civil Judge (Sr. Division) b) Daltonganj c) Daltonganj	S.C.C. powers of Rs.1500/- within the local limits of Daltonganj Munsifi
4.	Mr. Kuldeep, Secretary, DLSA, Seraikela [Under orders of transfer and posting at Dhnbad as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Dhanbad c) Dhanbad	S.C.C. powers of Rs.1500/- within the local limits of Dhnabad Munsifi
5.	Mr. Suraj Prakash Thakur, CJM, Dumka	a) Civil Judge (Sr. Division) b) Dumka c) Dumka	XXXXXX
6.	Mr. Ashok Kumar No. III, Secretary, DLSA, Daltonganj [Under orders of transfer and posting at Giridih as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Giridih c) Giridih	S.C.C. powers of Rs.1500/- within the local limits of Giridih Munsifi
7.	Mr. Arjun Saw C.J.M., Dhanbad Under [orders of transfer and posting at Godda as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Godda c) Godda	XXXXXX
8.	Mr. Manoranjan Kumar No. II, C.J.M, Bokaro [Under orders of transfer and posting at Gumla as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Gumla c) Gumla	S.C.C. powers of Rs.1500/- within the local limits of Gumla Munsifi
9.	Mr. Sindhu Nath Lamay, Secretary, DLSA, Garhwa[Under orders of transfer and posting at Hazaribagh as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Hazaribagh c) Hazaribagh	S.C.C. powers of Rs.1500/- within the local limits of Hazaribagh Munsifi
10.	Mr. Kusheshwar Sinku, Secretary, DLSA, Jamtara [Under orders of posting at Jamtara as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Jamtara c) Jamtara	XXXXXX
11.	Ms. Kumari Vaishali Srivastava, Civil Judge(Sr. Div.)-cum-ACJM, Ranchi [Under orders of posting at Koderma as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Koderma c) Koderma	S.C.C. powers of Rs.1500/- within the local limits of Koderma Munsifi
12.	Mr. Prafulla Kumar, CJM, Pakur	a) Civil Judge (Sr. Division) b) Pakur c) Pakur	XXXXXX

13.	Mr. Manoranjan Kumar No. III, Secretary, DLSA, Sahebganj [Under orders of posting at Ranchi as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Ranchi c) Ranchi	S.C.C. powers of Rs.1500/- within the local limits of Ranchi Munsifi
14.	Miss Manju Kumari, CJM, Seraikela	a) Civil Judge (Sr. Division) b) Seriakela c) Seraikela	S.C.C. powers of Rs.1500/- within the local limits of Seraikela Munsifi
15.	Mr. Shashi Bhushan Sharma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad [UOT to Latehar]	a) Civil Judge (Sr. Division) b) Latehar c) Latehar	S.C.C. powers of Rs.1500/- within the local limits of Latehar Munsifi
16.	Mr. Sailendra Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Jamtara [Under orders of transfer and posting at Sahebganj as Civil Judge Sr. Div.]	a) Civil Judge (Sr. Division) b) Sahebganj c) Sahebganj	XXXXXX

Yours faithfully,  
**Sd/-(Ambuj Nath)**  
Registrar General

MEMO. NO. .... 3125 ...../APPTT. DATED RANCHI, THE 28<sup>th</sup> August, 2021

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

MEMO. NO. .... 3126 ...../APPTT. DATED RANCHI, THE 28<sup>th</sup> August, 2021

Copy forwarded to the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and communication to the Officers.

Further, it is directed that all the above-mentioned officers shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11<sup>th</sup> September, 2021 and are directed to join their new assignments on or before 15<sup>th</sup> September, 2021

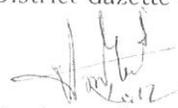
The concerned Principal District & Sessions Judge is requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

**Sd/- Ambuj Nath**  
Registrar General

MEMO. NO. .... 3127 ...../APPTT. DATED RANCHI, THE 28<sup>th</sup> August, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand / the Dy. Commissioners of the concerned District for information and necessary action.

(The Dy. Commissioner is requested to get the notification published in the District Gazette within a fortnight from the receipt of this order).

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 28<sup>th</sup> August, 2021**

No. 137 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the additional powers of a Judicial Magistrate of the 1<sup>st</sup> Class upon the Officers named in Column No. 2. of the table given below for the territorial jurisdiction mentioned in Column No. 3. to try and, if necessary, to commit for trial of cases with respect to the offence under the Acts as mentioned in Law Department's, Government of Bihar, Memo. No.1806/J & 1604/J dated 13.4.1992 and 21.4.1999 respectively.

The Court have further pleased to confer upon them the additional powers to take cognizance of such cases which they have been authorised to try.

The Officers are also appointed to act as Presiding Officers of the Special Courts established with their Headquarters as mentioned against their names in Column No. 4. of the table, having jurisdiction as mentioned in Column No. 3. for trial of cases relating to Economic Offences under the Acts mentioned in the Law Department's aforesaid Memo.

Sl. No.	Name of the Officers with designation and present place of posting (With Judgeship)	Territorial Jurisdiction	Headquarters of the Court
1.	2.	3.	4.
1.	Mr. Rajiv Tripathi, Civil Judge(Sr. Div.)-cum-Special Judge, Economic Offences, Ranchi[UOT to Dhanbad]	Dhanbad, Bokaro, Giridih, Hazaribagh, Koderma, Chatra, Dumka, Deoghar, Godda, Pakur, Jamtara and Sahebganj.	Dhanbad
2.	Mr. Binay Kumar Lal, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Sahebganj[UOT to Ranchi]	Ranchi, Lohardaga, Gumla, Simdega, Palamau, Latehar and Garhwa	Ranchi

By order of the Court  
Sd/- (Ambuj Nath)

Registrar General

Memo. No. 3128/Apptt.

Dated Ranchi, the

28<sup>th</sup> August, 2021

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette

Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 28<sup>th</sup> August, 2021**

No. 388 A: In partial modification to this Courts notification no. 80/A dated 27<sup>th</sup> March, 2021, The Officer named in Column No.2 at sl. No. 1 is hereby transferred and posted while the officer at Sl. No. 2 is posted as Civil Judge (Senior Division) in the Judgeship as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department).	a) Designation at the new/ present station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Mr. Nishant Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Dumka [UOT to Ranchi as CJM]	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
2.	Mr. Kusheshwar Sinku, Secretary, DLSA, Jamtara	a) Civil Judge (Senior Division) b) Jamtara c) Jamtara

By order of the Court,  
**Sd/-Ambuj Nath**  
Registrar General

Memo. No. 3130 /Appt. Dated Ranchi, the 28<sup>th</sup> August, 2021.

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/-Ambuj Nath**  
Registrar General

Memo. No. 3131 /Appt. Dated Ranchi, the 28<sup>th</sup> August, 2021.

Copy forwarded to the Judicial Commissioner, Ranchi / the concerned Principal District & Sessions Judges of the State of Jharkhand / the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi for information and communication to the Officer concerned shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11<sup>th</sup> September, 2021 and are directed to join their new assignments on or before 15<sup>th</sup> September, 2021.

  
28.8.21  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 28<sup>th</sup> August, 2021**

**No.139 /A :** In partial modification to this Courts notification no. ~~79~~**139** /A dated ~~27~~**27**th March, 2021, the Civil Judge Senior Division named in Column No.2 of the table given below are transferred and posted at the places, as mentioned in Column No.3 of the table:-

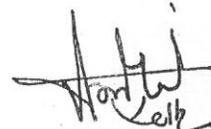
Sl No.	Name of the Officer with present place of posting	New place of posting on transfer or otherwise
1.	2.	3.
1.	Mr. Rajesh Srivastava, Civil Judge (Sr. Div.)-cun-J.M., Garhwa [UOT to Dumka]	Sahebganj

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

Memo No. 3132 / Apptt. \_\_\_\_\_ Dated Ranchi, the 28<sup>th</sup> August, 2021  
File No. XIX(11)/01/2015/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette. the concerned Principal District & Sessions Judge and the Officers concerned for information and needful.

Further, it is directed that the officer shall continue to remain and perform his duties at his present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021.

  
28.8.21  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 28<sup>th</sup> August, 2021**

No. 140 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court has been pleased to confer upon the Officers, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the District noted against their names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are also appointed as Additional Chief Judicial Magistrate for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1.	Mr. Kuldeep, Secretary, DLSA, Seraikela [UOT to Dhanbad]	Dhnabad	Dhnabad
2.	Mr. Ashok Kumar No. III, Secretary, DLSA, Daltonganj [UOT to Giridih]	Giridih	Giridih
3.	Mr. Manoranjan Kumar No. II, C.J.M, Bokaro [UOT to Gumla]	Gumla	Gumla
4.	Mr. Sindhu Nath Lamay, Secretary, DLSA, Garhwa [UOT to Hazaribagh]	Hazaribagh	Hazaribagh
5.	Ms. Kumari Vaishali Srivastava, Civil Judge(Sr. Div.)-cum-ACJM, Ranchi [UOT to Koderma]	Koderma	Koderma
6.	Mr. Shashi Bhushan Sharma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad [UOT to Latehar]	Latehar	Latehar
7.	Mr. Ajay Kumar Guria, Civil Judge (Sr. Div.)-cum-JM, Ranchi [UOT to Pakur]	Pakur	Pakur
8.	Mr. Manoranjan Kumar No. III, Secretary, DLSA, Sahebganj [UOT to Ranchi]	Ranchi	Ranchi
9.	Mr. Sailendra Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Jamtara [Under orders of transfer and posting at Sahebganj as Civil Judge Sr. Div.]	Sahebganj	Sahebganj
10.	Ms. Divya Mishra, Civil Judge(Sr. Div.)-cum-JM, Ranchi [Under orders of transfer and posting at Bokaro as Civil Judge (Sr. Division)]	Bokaro	Bokaro
11.	Mr. Binod Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Gumla [Under orders of transfer and posting at Chaibasa as Civil Judge (Sr. Division)]	Chaibasa	Chaibasa
12.	Mr. Nirupam Kumar, CJM, Daltonganj	Daltonganj	Daltonganj
13.	Mr. Suraj Prakash Thakur, Civil Judge (Sr. Div.)	Dumka	Dumka
14.	Mr. Amit Kumar Vaish, Civil Judge (Sr. Div.)	Garhwa	Garhwa
15.	Mr. Arjun Saw, Civil Judge (Sr. Div.) [UOT to Godda]	Godda	Godda
16.	Mr. Kusheshwar Sinku, Secretary, DLSA, Jamtara	Jamtara	Jamtara
17.	Mr. Satyapal, CJM, Khunti	Khunti	Khunti
18.	Mr. Prafulla Kumar, CJM, Pakur	Pakur	Pakur
19.	Miss Manju Kumari, CJM, Seraikela	Seraikela	Seraikela

\*Officers at Sl. No. 9, 15, 16, 17, 18 & 19 will also function as the Chief Judicial Magistrate -cum-Civil Judge(Sr. Div.)-I in the Judgeship concerned.

Yours faithfully,  
Sd/-Ambuj Nath  
Registrar General

MEMO. NO. 3133 /APPTT.

DATED RANCHI, THE 28<sup>th</sup> August, 2021

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

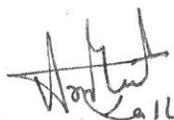
**MEMO. NO. 3134 /APPTT. DATED RANCHI, THE 28<sup>th</sup> August, 2021**

Copy forwarded to all the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and communication to the Officers concerned that they shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021.

**Sd/- Ambuj Nath**  
Registrar General

**MEMO. NO. 3135 /APPTT. DATED RANCHI, THE 28<sup>th</sup> August, 2021**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.

  
28-8-21  
Registrar General